

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 433 OF 2017 IN  
DFR NO. 1551 OF 2017**

**Dated: 13<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**J K Lakshmi Cement Ltd. .... Appellant(s)  
Vs.  
Rajasthan Renewable Energy Corp Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P N Bhandari

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R.2

**ORDER**

**IA No. 433 OF 2017  
(Appl. for Condonation for delay)**

Issue notice to the Respondents returnable on 06.09.2017.  
Mr. R.K. Mehta takes notice on behalf of Respondent No.2. Dasti, in  
addition, is permitted.

List the matter on **06.09.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/hks*